

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. PRADIP Y. LADEKAR

Petition(s) for Special Leave to Appeal (C) No(s). 16601/2017

PRACHI SINGH & ORS.

Petitioner(s)

VERSUS

STATE OF U.P. INDUSTRIAL DEVELOPMENT & ORS.

Respondent(s)

(Only SLP (C) No. 11746/2017 listed)
WITH

SLP(C) No. 11746/2017 (XI)

IA No. 1/2017 - APP FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS

IA No. 26403/2019 - EXEMPTION FROM FILING O.T.

IA No. 204472/2023 - EXEMPTION FROM FILING O.T.

IA No. 26401/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURESIA No. 204464/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 2/2017 - PERMISSION TO FILE SYNOPSIS AND LIST OF DATES)

Date : 06-03-2024 This petition was called on for hearing today.

For Petitioner(s)

Mr. Ajit Sharma, Adv.
Mr. Pahlad Singh Sharma, AOR
Mr. Sushil Kumar Sharma, Adv.
Mr. Virendra Kumar, Adv.
Mr. Manish Kumar Mishra, Adv.
Mr. Kshitij Vedwal, Adv.

Mr. Ajit Sharma, AOR
Mr. Kanchan Kumar, Adv.
Mr. A. Rengunath, Adv.

For Respondent(s)

M/S. Lawyer S Knit & Co, AOR

Ms. Ruchira Gupta, Adv.
Mr. Shishir Deshpande, AOR
Ms. Harshita Sharma, Adv.
Ms. Swati Jain, Adv.
Ms. Pooja Tripathi, Adv.
Mr. Amit Kumar, Adv.

Mr. Abhishek Vikas, AOR
Mr. Ritesh Agrawal, AOR

Mr. Shashank Shekhar Singh, AOR
Mr. Abhinav Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No. 11746/2017

Respondent no.2 has already filed counter affidavit.

Respondent nos.3 and 4 have adopted the counter affidavit
filed by respondent no.2.

Four weeks time, is granted to respondent no.5 to file counter
affidavit.

Mr. Shashank Shekhar Singh, Id. Counsel has filed only memo of
appearance on behalf of respondent no.1. Two weeks time, is granted
as a last chance to file vakalatnama and counter affidavit.

List again on 01.05.2024.

PRADIP Y. LADEKAR
Registrar